



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18.4.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

PAPPLICATION NUMBER :
PETITION NUMBER : CP/250/IB/2018
NAME OF THE PETITIONER(S) : DEWANCHAND RAMSARAN CORPORATION PVT LTD
NAME OF THE RESPONDENT : WIN WIND POWER WENERGY PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	Arun Karthik Mahan	Counsel for Petitioner	
2.	R. PALANIANDRAN	Counsel for Respondent	

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has prayed for time to file the counter. At request, time is enlarged with the direction to file the counter before next date of hearing, by giving a copy to the other side. Matter is posted for arguments. Put up on 05.06.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk